

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 816 of 2019**

**IN THE MATTER OF:**

**Shapoorji Pallonji & Co. Pvt. Ltd.**

**...Appellant**

**Vs**

**Korba West Power Company Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Mr. Saikat Sarkar, Ms. Ananya Misra and Mr. Pragalbh Bhardwaj, Advocates.**

**For Respondents: Ms. Pallavi Pratap and Ms. Vaneeta Shalini, Advocates for Intervener.**

**Mr. Arshit Anand and Mr. Mahesh Agarwal, Advocates for Respondent No. 3.**

**ORDER**

**19.03.2020** For filing of Rejoinder, at request of the Appellant side, one-week time is granted.

The Office of the Registry is directed to list the matter under the caption 'For Admission (After Notice)' on **16<sup>th</sup> April, 2020**.

[Justice Venugopal M.]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)